

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "L", MUMBAI
BEFORE SHRI G.S.PANNU, ACCOUNTANT MEMBER
AND
SHRI RAM LAL NEGI, JUDICIAL MEMBER
ITA No.1009/Mum/2017, (A.Y. 2012-13)

DSP HMK HOLDINGS PVT.LTD,
11th Floor, Mafatlal Centre,
Nariman Point, Mumbai- 400 021
PAN: AAACH 1037K

..... Appellant

Vs.

The ACIT, Cir.2(1),
Aaykar Bhavan,M.K.Road,
Mumbai-400 020

..... Respondent

Appellants by : Withdrawal letter dated 21/03/2018
Respondent by : Shri Saurabh Deshpande

Date of hearing : 06/04/2018
Date of pronouncement : 06/04/2018

ORDER

PER G.S.PANNU,A.M:

The captioned appeal filed by the assessee pertaining to assessment year 2012-13 is directed against an order passed by CIT(A)-3, Mumbai dated 09/11/2016, which in turn arises out of an order passed by the Assessing Officer under section 143(3) of the Income Tax Act, 1961 (in short 'the Act') dated 23/02/2015.

2. At the time of hearing, it was noted by the Bench that the Ld. Representative for the assessee has filed a letter dated 21st March, 2018,

by which it was submitted that the assessee intend to withdraw its appeal. The contents of the letter read as under:-

“Re. DSP HMK HOLDINGS PVT.LTD(PAN AAACH 1037K)

Ref: ITA NO.1009/MUM/2017 DT. 13/02/2017.

Sub: Appeal Against Assessment Order u/s.250 passed by the C.I.T(A)-3, Mumbai for A.Y.2012-13.

“We under instructions from our above referred client wish to write to you as under:-

We have been directed by our above referred client to withdraw the captioned appeal filed against the assessment order u/s.250 of the Income Tax Act, 1961 for A.Y.2012-13 passed by the C.I.T(Appeals)-3, Mumbai”

3. Ld. Departmental Representative for the Revenue has no objection to the aforesaid request of the assessee.

4. Accordingly, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 06/04/2018.

Sd/-
(RAM LAL NEGI)
JUDICIAL MEMBER

Sd/-
(G.S. PANNU)
ACCOUNTANT MEMBER

Mumbai, Dated 06/04/2018

Vm, Sr. PS

Copy of the Order forwarded to :

1. The Appellant ,
2. The Respondent.
3. The CIT(A)-
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai